

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

CP No.-161/241/242/ND/2019

CA/196/2020

IN THE MATTER OF:

Govind Mutha

.....Applicant

Vs.

Sumanglam Traexim Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 01.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. P. Nagesh, Sr. Adv. with Mr. Suhas Puthige, Adv.

For the Respondent : Mr. Shravan Chandrashekhar, Adv. for R 1-R 6

ORDER

Ld. Sr. Counsel on behalf of the Petitioner is present and Ld. Counsel on behalf of the Respondent is also present. Both the sides submitted that the parties are trying to settle the matter and therefore sought adjournment. On the request of Ld. Counsels, list the matter on **24.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)